

(44)

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 66/BB/2017	For hearing	Sec 7 of I&B code 2016	Axis Bank Ltd	Cyril AmarchandM angaldas	Lotus Shopping Centres Pvt. Ltd.	Thiru & Thiru, Advocates Shri Milind Dange Counsel for RP

ADVOCATE FOR PETITIONER/s:

SHARAN A KUKREJA  
SINDHU S RAO  
FOR CYRIL AMARCHAND MANGALDAS



ADVOCATE FOR RESPONDENT/s:

Advocate for R.P.  
Milind Dange,

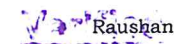

  
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**ORDER**

Heard Shri Sharan A Kukreja along with Ms.Sindhu S.Rao, learned Counsel for Petitioner and Shri Milind.D, learned Counsel for RP. Post the case on **28.05.2019**.

  
**MEMBER(T)**

  
**MEMBER(J)**

  
Raushan  
  
Court Officer